

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.113- IA/451(AHM) 2024
In
C.P.(IB)/70(AHM)2024

Proceedings under Section 95 IBC

IN THE MATTER OF:

STCI FINANCE LIMITED

Vs

Aditya Ramniwas Dhoot

.....Applicant

.....Respondent

Order delivered on 08/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Bhupendra Dave, Advocate

For the Respondent :

ORDER

IA/451(AHM) 2024

At the request of the Counsel for the RP, the matter stands adjourned, enabling him to ensure a physical copy of the petition is available on the file of this Tribunal.

Re-list on 29.04.2024.

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

SHAMMI KHAN
MEMBER (JUDICIAL)